

DIVISION BENCH
COURT - I

O-204

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/175(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MAY 2024

IN THE MATTER OF	MITA DEV VS THE REGISTRAR OF COMPANIES WEST BENGAL [IN THE MATTER OF DEEPALOK PROPERTIES PVT LTD]
UNDER SECTION	SEC 252 (3)

Appearances (via video conferencing/physically)

Ms. Manju Bhuteria, Adv. : For Applicant
Mr. Rishav Banerjee, Adv.
Mr. Zeeshan Haque, Adv.
Mr. Chitresh Saraogi, Adv.

ORDER

1. Ld. Counsel for the Applicant present.
2. Supplementary affidavit in terms of order dated 1st of March, 2024 has been filed.
3. Post this matter on **21/5/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)